



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2014-15/645

DBR.No.DEAF Cell.BC.105/30.01.002/2014-15

June 18, 2015

The Chairman and Managing Director /
Chief Executive Officers
All Scheduled Commercial Banks (including RRBs) and LABs /
Urban Co-operative Banks / State Co-operative Banks /
District Central Co-operative Banks

Dear Sir/Madam,

**The Depositor Education and Awareness Fund Scheme, 2014 –Section 26A of
Banking Regulation Act, 1949- Operational Guidelines**

Please refer to instructions contained in paragraph 4 of the [circular DBOD.No.DEAF
Cell.BC.114/30.01.002/2013-14 dated May 27, 2014](#) regarding returns to be submitted
to RBI in connection with the captioned Scheme.

2. Since there is a considerable overlap between Form I and Form II, it has been
decided to club Form I and Form II together in a new form, “Form I & II” as annexed.
The periodicity, the last date of submission and all other instructions contained in
paragraphs 4 and 5 of the said circular dated May 27, 2014, as applicable to the
existing Form II, will be applicable to the new “Form I & II”.

Yours faithfully,

(Rajinder Kumar)
Chief General Manager

Encl: As above

Signature:

Name:

Designation of Officer (With Stamp):

Place:

Date:

Certificate- Details given above are true as per the records of the bank and verified by me and found to be correct.

Signature:

Name of Concurrent Auditor (With Stamp):

Address: